

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-534
IB-715/ND/2020

IN THE MATTER OF:

Bareilly Highways projects limited

....Applicant

SECTION

U/s 9 IBC

Order delivered on 25.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)


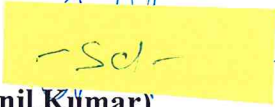
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

This matter is wrongly listed for today. As per today's cause list this matter has already been transferred to Court-I on 26.10.2020.



(Anil Kumar)
for (Court Officer, C-V)